

VIDHAN SABHA QUESTION
IMMEDIATE/OUT TODAY

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF FOOD, SUPPLIES & CONSUMER AFFAIRS
K-BLOCK, VIKAS BHAWAN, I.P. ESTATE, NEW DELHI-110002
(POLICY BRANCH)

No. F.2(6)DLA/MS/P&C/F&S/2017/527

Dated: 8/8/2017

To

The Dy. Secretary (Question Branch)
Delhi Legislative Assembly
Old Secretariat, Delhi-54

Sub: Delhi Legislative Assembly Unstarred Question No. 107 asked
by Shri Vijender Garg, MLA due for answer on 09.08.2017.

Sir,

With reference to above cited subject, I am directed to forward herewith 100 copies of reply of the above question, duly authenticated by the Competent Authority.

Yours faithfully,

Encl: As above

(R.K. SAXENA)
ASSTT. COMMISSIONER (P&C)

No. F.2(6)DLA/MS/P&C/F&S/2017

Dated:

Copy forwarded to :-

1. The Director, Directorate of Information and Publicity, Government of NCT of Delhi, Old Secretariat, Delhi along with 150 copies of the reply of above referred DLA Unstarred question of distribution of the House.

(R.K. SAXENA)
ASSTT. COMMISSIONER (P&C)

K. R. MEENA, I.A.S.
 Secretary-Cum-Commissioner
 Deptt. of Food, Supplies & Consumer Affairs
 Govt. of N.C.T. of Delhi
 K-Block, Vikas Bhawan, I. P. Estate,
 New Delhi-110002

[Handwritten signature]

उपरोक्त 'क व ख' के अनुसार लग्ने नहीं होना	(ग) यदि हाँ, तो वे दोनों कार्य कब तक पुनः शुद्ध हो जाएंगे ?
जी नहीं ।	(ख) क्या यह भी सत्य है कि पिछले कुछ समय से पुराने राशन कार्डों में नये नाम जोड़ने का कार्य भी नहीं हो रहा है; और
जी नहीं ।	(क) क्या यह सत्य है कि दिल्ली में पिछले तीन सालों से नये राशन कार्ड बनाने की प्रक्रिया पूरी तरह से बन्द पड़ी है;
उत्तर	प्रश्न

अतिरिक्त प्रश्न संख्या :-107
 दिनांक :-09/08/2017
 प्रश्नकर्ता का नाम :-श्री विवेक शर्मा
 क्या उपरोक्त/सभी यह बताने की कृपा करेंगे कि :-

राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार
 खाद्य आपूर्ति एवं उपभोक्ता विभाग (नीति शाखा)
 के-ब्लॉक, विकास भवन, आई.पी.एस्टेट,
 नई दिल्ली - 110002